

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 03.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.26/252/HDB/2020
NAME OF THE COMPANY	Smart Community Water Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Income Tax Department
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

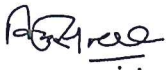
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Mr. Bhupesh, counsel for the Applicant and Ms. Srilatha, counsel for RoC appeared through video conference.
2. No representation on behalf of R2.
3. Counsel for the Petitioner is directed to send notice to the R2 Company and also to the Ex-Directors for making submissions in relation to the issues involved.
4. For hearing submissions, time is enlarged at request. Put up the matter on 18.11.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**